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Thursday, December 14, 2023
Agrahayana 23, 1945 (Saka)

LOK SABHA DEBATES
(English Version)

Fourteenth Session
(Seventeenth Lok Sabha)



(Vol. XXVIII contains Nos.1 to 14)

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NEW DELHI

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CONTENTS

**Seventeenth Series, Vol. XXVIII, Fourteenth Session, 2023/1945 (Saka)
No. 9, Thursday, December 14, 2023/ Agrahayana 23, 1945 (Saka)**

<u>SUBJECT</u>	<u>PAGES</u>
RESIGNATION BY MEMBERS	7
ORAL ANSWERS TO QUESTIONS Starred Question Nos. 161 and 162	8
WRITTEN ANSWERS TO QUESTIONS Starred Question Nos. 163 to 180 Unstarred Question Nos. 1841 to 2070	

OBSERVATION BY THE SPEAKER

Security in the Parliament

10-11

**MOTION RE: SUSPENSION OF MEMBERS FROM THE
SERVICE OF THE HOUSE UNDER RULE 374**

22-24

OFFICERS OF LOK SABHA**THE SPEAKER**

Shri Om Birla

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LOK SABHA DEBATES

LOK SABHA

Thursday, December 14, 2023/ Agrahayana 23, 1945 (Saka)

The Lok Sabha met at Eleven of the Clock.

[**HON. SPEAKER** *in the Chair*]

[Translation]

...(Interruptions)

HON. SPEAKER: Please take your seats.

...(Interruptions)

11.0½ hrs

RESIGNATION BY MEMBERS

HON. SPEAKER: Hon. Members, I have to inform the House that the following elected Members have resigned from the Membership of Lok Sabha - Shri Kotha Prabhakar Reddy elected from Medak Parliamentary Constituency of Telangana and Shri Uttam Kumar Reddy elected from Nalgonda Parliamentary Constituency of Telangana. I have accepted their resignations with effect from 13th December, 2023.

HON. SPEAKER: Question Hour.

...(Interruptions)

HON. SPEAKER: Question number 161.

...(Interruptions)

11.01 hrs

ORAL ANSWERS TO QUESTIONS

(Q. 161)

HON. CHAIRPERSON: Hon. Minister.

...(Interruptions)

HON. SPEAKER: Shri Balashowry Ji.

...(Interruptions)

[English]

SHRI BALASHOWRY VALLABHANENI: Sir, the whole world is racing towards net zero emissions and adopting green energy initiatives....

(Interruptions) Our hon. Prime Minister made a statement at COP26 Summit and set a target to make India a country with Net Zero Emissions by 2070....

(Interruptions)

We have a target of 500 gigawatts of renewable energy by 2030 but we are far from the target... (Interruptions) The pollution levels across the cities in India are increasing and Delhi has the worst condition... (Interruptions) We all know this fact... (Interruptions) There is an urgent need for capacity addition of green energy to reduce the pollution levels... (Interruptions)

11.02 hrs

At this stage, Shri Kalyan Banerjee, Shri Kaushlendra Kumar, Shri Hibi Eden and some other hon. Members came and stood on the floor near the Table.

My question is, apart from framing guidelines for allotment of unproductive land to the States, has the Central Government taken initiatives to allot the barren land that belongs to the Central Government itself? ... *(Interruptions)* For example, Railways, Defence and other PSUs have a huge land bank which can be utilised effectively... *(Interruptions)* Will the Government propose to utilise this land and allot it for the purpose of solar, wind and pump storage projects to produce renewable energy?... *(Interruptions)*

SHRI R.K. SINGH: Hon. Speaker, Sir, contrary to what the hon. Member has said, we are well on our way to achieve our target.... *(Interruptions)* Our established capacity today is 1,86,000 megawatts of non-fossil fuels.... *(Interruptions)* Another about 1,14,000-megawatt capacity is under construction... *(Interruptions)* Apart from that, almost 55,000 megawatts are under the process of bidding... *(Interruptions)*

11.03 hrs

OBSERVATION BY THE SPEAKER

Security in the Parliament

HON. SPEAKER: Hon Members, we are concerned about the incident that has happened yesterday and the Parliament Secretariat is responsible for the security of the Parliament.

... *(Interruptions)*

HON. SPEAKER: We all know that the jurisdiction of the entire Parliament Secretariat comes under the Parliament, especially under the Lok Sabha . Hence I discussed and communicated with you yesterday. Then we will discuss and will call all of you for discussion. The responsibility and jurisdiction of all security rests with the Lok Sabha Secretariat. Therefore, the Lok Sabha Secretariat will discuss with you again.

... *(Interruptions)*

HON. SPEAKER: This approach is incorrect. Please take your seats.

... *(Interruptions)*

HON. SPEAKER: The Government can never interfere in Lok Sabha Secretariat.

... *(Interruptions)*

HON. SPEAKER: We will not even allow. This is not the right way.

... *(Interruptions)*

HON. SPEAKER: Question No. 162 – Shri Malook Nagar Ji.

... *(Interruptions)*

HON. SPEAKER: Hon. Members.

... *(Interruptions)*

HON. SPEAKER: This is a wrong practice. Please don't set wrong practices.

... *(Interruptions)*

SHRI MALOOK NAGAR: Hon. Speaker, The incident that has happened yesterday... *(Interruptions)*

HON. SPEAKER: We should discuss about all the similar incidents which have occurred previously ,in order to prevent such incidents in the future. We'll sit down and discuss about this as well.

... (*Interruptions*)

HON. SPEAKER: This is our jurisdiction. The responsibility of everyone's safety is mine as the Speaker of the Lok Sabha. So I will sit with you and discuss everything.

... (*Interruptions*)

THE MINISTER OF DEFENCE (SHRI RAJ NATH SINGH): Hon. Speaker, Sir, The incident that happened yesterday in Parliament has been condemned by everyone and is a very unfortunate incident. All are on the same view....(*Interruptions*) You have immediately ordered a thorough investigation of the said matter by taking cognizance. I believe that, it will be important for all the MPs of the opposition or ruling party, to be cautious ...(*Interruptions*) Anyone those who are being issued a pass ought not to cause such situation inside the Parliament House. This should be considered as a warning to all of us. Not only for the opposition party but also the ruling party should be cautious...(Interruptions) You have taken immediate cognizance and ordered investigation of the said matter and if needed other precautions will also be taken in future. ... (*Interruptions*)

Hon. Speaker, It is also important for you to be aware that similar instances including paper flinging, sloganeering, and various forms of jumping have already occurred in our former Parliament House ...(*Interruptions*) I think everyone should condemn this incident...(*Interruptions*) You have also provided guidelines for future safety measures along with the investigation report... (*Interruptions*) I think there is no justification for creating anarchy in the Parliament in this manner....(*Interruptions*)

HON. SPEAKER: Hon. Members.

... (*Interruptions*)

11.05 hrs

ORAL ANSWERS TO QUESTIONS- Contd.

(Q.162)

SHRI MALOOK NAGAR: Sir, there is a need to change security-related issue in view of the yesterday's incidents. . . . (*Interruptions*) I would like to advice to put their best efforts to serve the nation in spite of doing politics in the current situation...(*Interruptions*)

Sir, I would like to know a matter related to pollution from the Hon. Minister if the water released into the Ganga is only released after it has been extracted by the STP plant in every town and city, starting from the Ganga's origin in Haridwar and continuing to the finish, which has to do with pollution? Whether they have the data and records? ...(*Interruptions*) I would like to know it...(*Interruptions*)

SHRI GAJENDRA SINGH SHEKHAWAT: Hon. Speaker Sir, Hon. Member has said that Ganga originates in Haridwar, hence I believe he should re confirm it . Ganga oiginatess from Devprayag after themerging of all three streams. Under the leadership of Hon. Prime Minister water quality of river Ganga has significantly improved. As a result of the coordinated efforts made since last 10 years to clean the river and to ensure constant and clean stream of the river Ganga . By constructing more than 148 sewage treatment plants , arrangements have been made and legislated to clean the polluted water and to release directly into the river or to utilize said clean water.... (*Interruptions*)

Hon' Speaker, in response to the Hon. Member's question, I would like to draw the House's attention to the fact that the United Nations has designated the last 10 years as the Decade of Restoration and has invited entries globally....(*Interruptions*) According to the United Nations' review, "Mission Ganga," headed by the Hon. Prime Minister, has been ranked among the top 10 globally based on the such entries, which were gathered from all over the world

incorporated into the restoration project during the last ten years. ...*(Interruptions)* Each drop of water treated in the sewage treatment plant should only be discharged into the river as per the required standards for river water quality. We are working at all the sewage treatment plants To ensure this.... *(Interruptions)*

SHRI MALOOK NAGAR: Hon. Speaker Sir, I would like to tell the hon. Minister that I know from where Ganga originates. ...*(Interruptions)* However, I would like to know where STP plants have been installed. The hon. Minister should reply before leveling any allegations against me.... *(Interruptions)*

Second, I would like to be very clear that Hon. Atal Bihari Vajpayee ji had dreamed that there should never be a flood in the Ganga. There are two rivers: the Banganga . which flows via Shukratal in Uttar Pradesh, and the Baan, which flows from Bijnor to soil-filled Amroha, ahead of Haridwar. ...*(Interruptions)* I have written a letter also to you in this regard .That soil should be taken out and to be placed on both the banks of Ganga. People will get water in drought affected areas and people will get relief from the floods also. who live along the banks of the Ganga, ... *(Interruptions)*

Hon. Minister I have got reply of the letters which I have written to you. Please elaborate the matter.... *(Interruptions)*

SHRI GAJENDRA SINGH SHEKHAWAT: Hon. Speaker Sir, the supplementary question of the Hon. Member is not related to the basic question nor is this question directly related to the said ministry.... *(Interruptions)*

The work of desilting of rivers and strengthening of embankments is primarily the subject of the State Government....*(Interruptions)* No such proposal from the Government of Uttar Pradesh is under consideration with the Government of India. ... *(Interruptions)*

SHRI SANJAY SETH: Hon. Speaker Sir, the aim with which Hon. Modi ji has launched 'Nal Se Jal' scheme for every citizen of the country for tap water. But it is unfortunate that only 33 percent of that amount has been spent so far from

amount Rs 10 thousand crore which was given by the Modi government to the government of 'Indi' in Jharkhand, ...*(Interruptions)* The contractors leave after drilling a hundred or two hundred feet, and no inquiry is conducted there. The government of Jharkhand is planning to fail resolution of Modi Ji...*(Interruptions)* I would like to request the Hon. Minister to constitute a monitoring committee and conduct a thorough investigation. Therefore, I would like to know from the Hon. Minister whether there is any plan to investigate the scam that is happening there. ... *(Interruptions)*

SHRI GAJENDRA SINGH SHEKHAWAT: Hon Speaker. Sir, there is no relation between the current question and basic question of the Hon. Member *(Interruptions)* But it is is sure that drinking water will reach every households under the leadership of Hon. Prime Minister Shri Narendra Modi. This resolution served as the launch pad for the system, which has since been widely implemented. Today's outcomes are evident and relieving mothers and sisters of the burden of carrying it.... *(Interruptions)* Although only 16 percent of the homes had access to drinking water, but during the last four years of this scheme, 72 percent of the nation's homes have been able to get drinking water.... *(Interruptions)* In this way, almost 11 crore families have got rid of the curse of bringing drinking water across the nation. The Hon. Member has also raised the concern that while many states have been successful in offering 100% water connections, in others states there is a need to speed up the process. We immediately take the action for complaints from the states ...*(Interruptions)* , The sanctioned amount has not been spent so far as per the requirement and progress has not been made as much as it should be In the state of Jharkhand...*(Interruptions)*

we are also striving to quicken that pace in coordination with the state government.... *(Interruptions)* we will surely take steps to undertake an investigation on that subject if any such specific complaint is with the Hon.

Member and if the Hon. Member brings in my cognizance about it with the scope we have under the arrangements, ... *(Interruptions)*

SHRI SANGAM LAL GUPTA: Hon. Speaker, Sir, Expressing my gratitude for the historic work being done on the cleanliness of rivers, I would like to know from the Hon. Minister through you that the steps being taken for the cleaning of Sai river passing through my Lok Sabha constituency, which has been included in 'Namami Gange'.... *(Interruptions)*

SHRI GAJENDRA SINGH SHEKHAWAT: The aim of the inception of "Mission Ganga," under the supervision of the Hon. Prime Minister, was very clear, that we would collaborate on all tributaries, whether they be first, second, third, fourth, or fifth order. This included all rivers flowing within the Ganga river basin *(Interruptions)* I am happy that after successfully implementing it on the main stream of river Ganga, we have now started work on the tributaries also.*(Interruptions)* We have already started work in the tributary rivers which have more polluted stretches, like Hindon and Kali etc.*(Interruptions)* Hon. Member has spoken about Sai River. *(Interruptions)* We will take this matter into cognizance and take appropriate action. The government will discuss with the state government and ask for a report and work in that direction. ...*(Interruptions)* I want to assure the House that the rejuvenation program of Ganga is related to the entire basin of river Ganga.*(Interruptions)* Hon. Speaker, When I talk about the Ganga river basin, the Ganga basin covers 40 percent of the country's population and about 40 percent of its land area. ... *(Interruptions)*

THE MINISTER OF INFORMATION AND BROADCASTING AND THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI ANURAG SINGH THAKUR): Hon. Speaker Sir, what is the difference between them and those who come from outsider? . . .*(Interruptions)* This behavior by them is not appropriate. ... *(Interruptions)*

SHRI GAJENDRA SINGH SHEKHAWAT: The way we have started working on small tributaries, its effect is visible now. ... *(Interruptions)*

HON. SPEAKER: Shri T N Prathapan ji, Adv. Dean Kuriakose ji and Shri Hibi Eden ji, I again request you not to spread anarchy in the House.

... *(Interruptions)*

***WRITTEN ANSWERS TO QUESTIONS**

Starred Question Nos. 163 to 180

Unstarred Question Nos. 1841 to 2027

*** For Questions, please refer to Master copy of English version, placed in Library.**

You can also visit <https://sansad.in/ls/questions/questions-and-answers> for more information.

HON. SPEAKER: The House stands adjourned till 2:00 pm.

... (*Interruptions*)

[English]

11.17 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Shri Bhartruhari Mahtab in the Chair)

[Translation]

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, we have a demand....*(Interruptions)*

[English]

HON. CHAIRPERSON: Hon. Members, a few notices of Adjournment Motion have been received on different subjects. Hon. Speaker has disallowed all the notices of Adjournment Motion.....*(Interruptions)*

14.02 hrs

At this stage, Shri Hanuman Beniwal came and stood on the floor near the Table.

....(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, we all agree with a heavy heart that the unfortunate incident which occurred yesterday was a serious incident concerning the safety and security of the hon. Members of Parliament.*(Interruptions)* We have to appreciate that the hon. Speaker promptly held a meeting with all the floor leaders and listened to their suggestions for further strengthening of security in the Parliament premises.*(Interruptions)* Some of the suggestions given have already been implemented.*(Interruptions)*

The hon. speaker also observed this morning that further measures will be taken in future to strengthen the security of parliament.*(Interruptions)* in my opinion, this matter concerns us all and we have to speak in one voice on such a grave national issue.*(Interruptions)* no politics is required to be done by

anyone on such issues.(Interruptions) We have to rise above party politics and work in it.(Interruptions)

14.04 hrs

At this stage, Shri Benny Behanan, Shri Kalyan Banerjee, Shrimati Kanimozhi Karunanidhi and some other hon. Members came and stood on the floor near the Table.

Many such incidents have taken place in the past also....(Interruptions) I am not comparing past incidents and defending today's incident.(Interruptions) But we have to learn lessons from our past for the bright future. ... (Interruptions) On 11th April, 1974 – I am quoting the dates of previous incidents – one person named Shri Ratan Chandra Gupta shouted slogans from the Visitors' Gallery besides carrying two pistols, one object looking like bomb, and some pamphlets.....(Interruptions) On 26th July, 1974, Shri Bipalab Basu was caught carrying a dagger hidden on his person trying to enter the Visitors' Gallery.(Interruptions) On 26th November, 1974, Shri Satenderjeet Singh, son of Sardar Surender Singh carried explosives and a dagger hidden on his person to the Visitors' Gallery.(Interruptions) On 9th and 10th January, 1999, consecutively on two days, Shri Badriprasad and Shri Pushendra Chauhan respectively jumped from the Public Gallery into the Chamber of Lok Sabha.(Interruptions)

Sir, as I have already said, we are not comparing, but these incidents are unfortunately happening. These kinds of unfortunate incidents are happening since beginning – shouting slogans, throwing papers, pamphlets and even jumping from the Galleries of the Houses. ... (Interruptions) I have got many such incidents. We all understand that the Houses of Parliament are independent for protecting their privileges and immunities for efficient discharge of their functions. ... (Interruptions)

Hon. Speaker is the custodian of the Parliament House Complex, and internal security of the Parliament House is under the purview of the hon.

Speaker. I want to emphasise that in the past, such matters have always been dealt with according to the directions of the hon. Speaker and the guidance of the hon. Speaker. ... (*Interruptions*) This kind of an incident, broadly, can be dealt with in two manners. This incident is clearly a grave contempt of this House and this House has the liberty to deal with this issue as per the Constitution and the Rules of Procedure and Conduct of Business in Lok Sabha. ... (*Interruptions*)

From the point of view of violation of other laws, appropriate agencies will be dealing with this incident as per the law of the land. On this, hon. Speaker has already written a letter to the Home Secretary for a high-level inquiry. The inquiry has already been initiated. ... (*Interruptions*)

Hon. Chairperson, the inquiry has already started.... (*Interruptions*) When such incidents took place even in the past whatever system and action the Speakers of then had taken to conduct the inquiry, similarly present Speakers are also very particular in this regard.... (*Interruptions*) The Hon. Speaker has given the order and the government is also very sensitive in this regard, hence my expectation and I request such members to take the proceedings of the House forward.... (*Interruptions*) Everyone is here to participate in the discussion. This is a very important Bill.... (*Interruptions*)

I would like to include one more thing with this request. I am sorry to say that it has become a habit of some Members to politicise all the issues. I, once again, request them not to politicise the issue. ... (*Interruptions*)

Sir, I would like to bring one more Resolution before this House. ... (*Interruptions*)

14.08 hrs

MOTION RE: SUSPENSION OF MEMBERS FROM THE SERVICE OF THE HOUSE UNDER RULE 374

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, with your permission, I beg to move:-

“That this House, having taken a serious note of the misconduct of Shri T. N. Prathapan, Shri Hibi Eden, Sushri S. Jothimani, Kumari Ramya Haridas and Adv. Dean Kuriakose in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).”

HON. CHAIRPERSON: The question is:

“That this House, having taken a serious note of the misconduct of Shri T. N. Prathapan, Shri Hibi Eden, Sushri S. Jothimani, Kumari Ramya Haridas and Adv. Dean Kuriakose in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).”

The motion was adopted.

... (Interruptions)

HON. CHAIRPERSON :The proceeding of the House is adjourned till three o'clock.

... (Interruptions)

14.09 hrs

The Lok Sabha then adjourned till Fifteen of the Clock.

15.01 hrs

*The Lok Sabha re-assembled at One Minute past Fifteen of the Clock.
(Shri Bhartruhari Mahtab in the Chair)*

... (Interruptions)

15.01½hrs

**MOTION RE: SUSPENSION OF MEMBERS FROM THE SERVICE OF
THE HOUSE UNDER RULE 374-Contd.**

**THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF
COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI):** Sir, I beg
to move:

“That this House, having taken a serious note of the misconduct of Shri V. K. Sreekandan, Shri Benny Behanan, Dr. Mohammad Jawed, Shri P. R. Natarajan, Shrimati Kanimozhi Karunanidhi, Shri K. Subbarayan, Shri S. Venkatesan, and Shri B. Manickam Tagore, MPs, in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).”

HON. CHAIRPERSON: The question is:

“That this House, having taken a serious note of the misconduct of Shri V. K. Sreekandan, Shri Benny Behanan, Dr. Mohammad Jawed, Shri P. R. Natarajan, Shrimati Kanimozhi Karunanidhi, Shri K. Subbarayan, Shri S. Venkatesan, and Shri B. Manickam Tagore, MPs, in utter disregard to the House and the authority of the Chair, and having been named by the Chair, resolve that the above-mentioned Members be suspended from the service of the House for the remainder of the Session under Rule 374(2).”

The motion was adopted.

15.02 hrs

At this stage, Shri Anto Antony, Shri A. Raja, Shri Giridhari Yadav and Someother hon. Members came and stood on the floor near the Table.

HON. CHAIRPERSON: The House is adjourned till 11. o' clock on Friday, December 15, 2023.

15.03 hrs

The Lok Sabha then adjourned till Eleven of the Clock on Friday, December 15, 2023/Agrahayana 24, 1945 (Saka).

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